

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/ (IB)/2017
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) S. SARA VANIAN. Counsel for Respondent G. Ramakrishnan
G. Ramakrishnan

ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that the matter has been settled and prayed time for filing memo of compromise. Time extended at request. Put up on 30.08.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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